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Thursday, the 3rd August 1972 the 12th Sravana 1894 (Saka)

The House met at eleven of the clock, Mr CHAIRMAN in the Chair

ORAL ANSWERS TO QUESTIONS

SETTING UP OF 5TH AND 6TH ATOMIC POWER STATION

*91 SHRI KOTA PUNNAIAH † SHRI CHANDRA SHEKHAR SHRI SYED AHMAD SHRI KRISHAN KANT ZA AHMAD DR SHRI D P SINGH

Will the Minister of ATOMIC ENERGY be pleased to state

- (a) the time by when the 5th and the 6th Atomic Power Station will be set up to make up 2 700 megawatts of power envisaged in the 10 year nuclear Plan, and
- (b) whether any preliminary studies have been conducted for the site location?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS WHO WILL ALSO ASSIST THE PRIME MINIS-TER IN PARLIAMENTARY WORK RELATING TO DEPARTMENTS OF ATOMIC ENERGY AND FLECTRONICS (SHRI K C PANT) (a) The Fifth and the Sixth Atomic Power Stations are planned for completion during the period 1982-84

(b) A Site Selection Committee appointed by the Department of Atomic Energy has already submitted its interim report regarding the sites in the Northern Electricity Region It is at present examining the sites in the Western Electricity Region and will thereafter take up similar examination in the Southern Electricity Region

†The question was actually asked on the floor of the House by Shri Kota Punnaiah

SHRI KOTA PUNNAIAH May I know the names of the places and which are the States which will be fed from these power stations and whether there will be a single grid? Secondly, at what cost will you supply the power for both industrial and domestic purposes and how does your rate compare with private companice?

to Questions

SHRI K C PANT At this stage, the site selection committee has just completed its work and submitted its report Commission has considered the report and they have selected a site which is at Narora That 1 for the fourth plant hon friend has asked information about the fifth and sixth atomic power stations are still further in the future and for these not even the sites have been selected yet and it is very difficult to give the details which he now wants

SHRI KRISHAN KANT Is it a fact that the Sarabhai profile envisages that in the period 1970 80, in addition to the 1,000 meg awatts capacity, another 1 700 megawatts will be added, but now it has been slashed down to give 470 megawatts or 670 meg awatts maximum? Is it a fact that such a ten-vear profile is being planned?

SHRIK C PANT It is a fact that the ten-year profile provided for 2,700 megawatts and that will not now be achieved

SHRI KRISHAN KANT Has the profile died along with the death of Mr Sarabhai?

SHRI K C PANT I would indicate the dates, so that my hon friend, who is taking such a deep interest in the subject, can calculate it. The date of completion of the Rajasthan Atomic Power Project No 1 is August, 1972 and that of Power Project No 2, March, 1975 The date of completion of the Madras Atomic Power Project No 1 is March, 1976 and project No 2, 1977 The date of completion of the Narora Project No 1 is January, 1980 and of Project No 2 January 1981. The fifth and six stations are planned for completion during 1982-84

SHRI D P SINGH Is it a fact that a site in the eastern region, particularly in Bihar and West Bengal has been abandoned altogether, in view of the availability of coal there?

SHRI K C PANT For the present "Yes"

DR R K CHAKRABARTI In view of the tremendous power shortage in west Bengal affecting the whole of the industrial belt and the public sector projects in Durgapur, will the hon Minister consider seriously the setting up of the next atomic power plant somewhere at the border of North Bihar and North Bengal, so that it will not only develop the industrial units in North Bihar and North Bengal, but it will also help in rural electrification in the three States of Bihai, West Bengal and Assam?

SHRIK C PANT Sir, the real questions is it can be looked at from two points of view One is to provide power to Bihar and Beng al and the other is how to provide On the first question there can be no two opinions The point is whether to provide it through hydel power or thermal power or atomic power, and a comparison has to be made of the costs and relative advantages in any area which abounds in coal and which also has hydro-electric sources of power It is not worthwhile at this stage, it is not viable, to set up atomic power stations in those places. That is the real reason why in the eastern region, as I said earlier, for the present there is no idea of setting up an atomic power station

SHRI B K KAUL May I know whther the Government has sureyed the total megawatts of power that would be required in the wake of the country's development in the various spheres and the sources wherefrom the power will be generated and the need of the various States yearwise?

SHRIK C PANT I think the Irrigation and Power Ministry have coducted such a survey, carried out such a study. They also have a ten-year programme and I think all these questions would probably be answered by them, I am not aware of any details

SHRI SITARAM JAIPURIA May I know whether the report of the Site Selection Committee for setting up power station in the northern region has been accepted by the Government? If so, when are they going to start the work and what is the total capital expenditure involved on this project in the northern region?

SHRIK C PANT As I said, the Atomic Energy Commission has accepted this report and Narora has been selected and a team in fact has gone to Narora recently, has visited it. The whole project report will be prepared from which other data will be available.

SHRI JANARDHANA REDDY May I know whether a place called Somasela in the Nellore District of Andhra Pradesh is under consideration for setting up an atomic power station there? It seems sometime ago some survey has also been done there

SHRIK C PANT As I said, the idea is that there will be an examination of sites in the western electricity region now and thereafter we will take up examination of sites in the southern electricity region Which sites will be considered I cannot say now

SHRI KALYAN ROY I do not know what is the power policy of the Government. We know the Tarapur bungling When we have such abundance of coal and cheap coal all over the country, would the Government review its policy regarding the atomic-based power plants and would depend on coal-based power plants particularly in Bengal and Bihar?

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SHRIK C PANT The assumption that coal is available all over the country is incorrect. It is available in certain parts of the country, and he has answered it himself.

SHRIA G KULKARNI May I know, in the atomic power plants which are envisaged, what type of technology is being used, with her the collaborators have been identified? Is the Tarapur atomic power plant having frequent failure because of the collaborators' technology or of maintenance difficulty? Will the Government indicate whe her the collaborators are identified and what technology is being used?

SHRI K C PANT In Tarapur, which was our first station, it was a turn-key job In Rajasthan, which is the second station, the design is Canadian In the third station which is Kalpakkam, the design is Indian though based on imported Canadian know-how Even in respect of design while our designs have some modifications, one cannot call it Indian design There is a modification of other designs on which we had worked earlier Now we are trying to have purely Indian design taking into account the Indian production capabilities and so on and our own conditions, and we are trying to redesign these 200 or 235 megawatt units to make them efficient and economic under Indian conditions

दिल्ली में पुलिस म्रायुक्त की नियुक्ति

*92 श्री सुरज प्रसाद 🕆

श्रो एस० ए० खाजा मोहिदीन : श्रो सवाई सिंह सिसोदिया श्री सीता राम केसरी : श्री श्यामलाल गप्त

क्या गृह मती 11 मई, 1972 को राज्य सभा मे ग्रताराकित प्रश्न सख्या 178 के दिये गये उत्तर को

†The question was actually asked on the floor of the House by Shri Suraj Prasad

देखगे स्रौर यह बताने की कृपा करग कि

- (क) क्या सरकार ने दिल्ली म पुलिम ग्रायक्त पदधित लागू करन के सबध म काई ग्रन्तिम निर्णय कर लिया है और
- (ख) यदि हा, ता इमे कब तक तागू कर दिया जायेगा ?

†[APPOINTMENT OF A POLICE COMMISSIONER
IN DELHI]

*92 SHRI SURAJ PRASAD
SHRI S A KHAJA MOHIDEFN.
SHRI SWAISINGH SISODIA
SHRI SITARAM KFSRI
SHRI SHYAMLAL GUPTA

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstated Question No 178 given in the Rajya Sabha on the 11th May, 1972 and state

- (a) whether Government have taken any final decision to introduce Commissioner of Police set-up in Delhi, and
 - (b) if so, by when it will be introduced?]

गृह मतालय में राज्य मती (श्री के० सी० पन्त)

- (क) अभी नहीं।
- (ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT) (a) Not yet

(b) Question does not arise]

श्री सूरज प्रसाद इस सम्बद्ध में मैयह जानना चाहता है कि अगर बाद में पुलिस विमिण्नर की बहाली होगी तो पुलिस किमण्नर और आई० जी० के बीच में पावर के सम्बद्ध में क्या अन्तर रहेगा। दूसरी बात यह है कि अगर पुलिस विभिन्नर की बहाली हागी तो क्या उसे लॉ ऐड आईर मनटेन करने के लिये जैसी डिस्ट्रिक्ट मैजिस्ट्रेट की पावर धारा 144 म होती है, वही पावर पुनिस किमण्नर के हाथों में भी रहेगी।

श्री के० सी० पन्त सभापति जी, मैंने कहा कि श्रभी इसका निर्णय टी नहीं हुआ है कि कमिण्नर नियुक्त किया जायगा।

^{+ []} English translation